

C. A. T. Bench, JAIPUR

-Date of Order

MA NO 451/94 (OA 32/94) Orders

20.9.94

None present on behalf of the applicant.

Both the OA. NO. 432/94
and OA. NO. 451/94 are dismissed
in default for non-prosecution
on the part of the applicant.

W.
(USHA SEN)
AM

Dr. P. K. Singh
(J.L. MEHTA)
V.C.

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